

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **23.04.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : K V Captial  
Vs  
Amar Prakaash Developers Pvt Ltd

**MAIN PETITION NUMBER** : CP(IB)/73(CHE)2022

**(IA/MA) APPLICATION NUMBERS**  
IA/673CHE)/2024; IA/988(CHE)/2023

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**ORDER**

**IA/673CHE)/2024**

Present: Ld. Counsel Shri. Raghav Menon for the Applicant.

Ld. Counsel Ms. Jayaganga for the Respondent.

Reply / Counter is stated to be filed. However, it is not placed before us.

Ld. Counsel for the Applicant seeks and is granted time to file Rejoinder.

List the application for hearing on **13.06.2024**.

**IA/988(CHE)/2023**

Present: Ld. Counsel Ms. Chinna Abraham for the Applicant.

Ld. Counsel Shri. Raghav Menon for the Respondent.

Pleadings are complete.

List the application for hearing on **13.06.2024**.

**Sd/-**

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)